

Stamp No 186/92.

Per Tribunal

fixed for A.H.R.

on 2.3.92

Noted
Adm-222
Adm for App.

Signature
for Deputy Registrar

Dated 2-3-92

Mr. N.C. Saini for the applicant. Mr. V.G. Rege appears for the respondents.

2. Mr. Rege prays for some time to file reply. Four weeks time granted. keep the case for interim relief ^{and admission} on 30-4-92.

3. By way of interim relief now the respondents are directed at this stage to clarify that any direct recruit to this post who may be appointed hereafter, ^{his} ~~with their~~ Seniority viz-a-viz the applicant will be subject to the final decision in this case.

213/92
order/Judgment despatched
to Applicant Respondent (s)
on 4.3.92

Signature
18/3/92

Signature
(M.Y. Priolkar)
MCA)